

DIVISION BENCH  
COURT - II

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/156(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SHAKAMBHARI ENTERPRISES VS GLOBE STEEL AND ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Sourojit Dasgupta, Adv. ] For the Operational Creditor  
Mr. Ashis Kr. Mukherjee, Adv. ]  
Mr. S. Prasad, Adv. ]  
  
Mr. Arani Guha, Adv. ] For the Corporate Debtor  
Mr. Yash Dalmia, Adv. ]  
Ms. Madhuri Pandey, PCS ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. **Heard, Reserved for orders.**
3. Let a Convenience note be filed within a period of three days'.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**